

GOVERNMENT OF INDIA  
MINISTRY OF TEXTILES  
RAJYA SABHA  
STARRED QUESTION NO-\*251  
ANSWERED ON- 11/08/2023

**DECLINING TEXTILE AND APPAREL EXPORTS**

\*251. MS. DOLA SEN:

Will the Minister of TEXTILES be pleased to state:

- (a) whether Government is taking any steps to address the challenges faced by the textile and apparel industry due to decline in the exports and the lack of cost competitiveness;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether Government is considering removal of 11 per cent import duty on cotton to alleviate the financial burden on textile manufacturers and exporters; and
- (d) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

THE MINISTER OF TEXTILES  
(SHRI PIYUSH GOYAL)

**(a) to (d):** A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO THE RAJYA SABHA STARRED QUESTION NO.\*251 FOR 11.08.2023 REGARDING DECLINING TEXTILE AND APPAREL EXPORTS ASKED BY MS. DOLA SEN**

**(a) & (b):** Government is implementing various schemes viz, Pradhan Mantri Mega Integrated Textile Region and Apparel (PM MITRA), SAMARTH (Scheme for Capacity Building in Textile Sector), Silk Samagra, National Handloom Development Programme, National Handicraft Development Programme, Integrated Wool Development Programme (IWDP), National Technical Textile Mission (NTTM), Scheme for Integrated Textile Parks (SITP) etc. catering exclusively for development of textile sector in the country. Further, Government is promoting production of MMF Apparel, MMF Fabrics and Products of Technical Textiles in the country through Production Linked Incentive (PLI) Scheme for Textiles.

India has so far signed 13 Free Trade Agreements including recently concluded agreements with UAE and Australia; and 6 Preferential Trade Agreements with various trading partners. In order to boost export and to make these products cost competitive, Government extended continuation of Rebate of State and Central Taxes and Levies (RoSCTL) on exports of Apparel/Garments and Made-ups. Further, textiles products not covered under the RoSCTL are covered under Remissions of Duties and Taxes on Exported Products (RoDTEP) along with other products.

Government also provides financial support to various Export Promotion Councils and Trade Bodies engaged in promotion of textiles and garments exports, for organising and participating in trade fairs, exhibitions, buyer-seller meets etc.

**(c) & (d):** The proposal to reduce Basic Customs Duty on Raw Cotton was examined as part of Budget exercise 2023-24 and the request was not acceded to.

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